

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

121
T.P. No 256/KB/2017
C.P. No. 213/2016


Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01st March 2018, 10.30 A.M

Name of the Company	Peasons Private Ltd. & Ors.		
Under Section	391(2) & 394		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. TIA INLA
By Director

O/O RD CER/
MCA


13-18

ORDER

Nobody represents from the petitioner's side.

Ld. Dy. Director from the O/o of the Regional Director, Eastern Zone representing the Central Government is present and filed the report.

For further consideration list it on 17/04/2018.


(Jinan K.R.)
Member (J)